प्रथानी स्थानी स

Declaration of Assets and Liabilities

Year 2013-24

I, 19: My long) 25 , son/daughter/wife of Sayad /Chan ,
aged 39 years, belonging to Bihar Viellian Salhar, Patra
service and presently working as affice A Hendent (Faras)
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

1111

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2571

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10839485V		Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	65,000/2 Nil	Ni)	Nii	NiI	Nil
(iii)	Bonds, Debentures and Shares in	NiI	NiI	NiI	Mil	Ni
	companies				Epoths on addit	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	rii	NJI	NHI	Nij
(v)	Motor Vehicles (details of make, etc.)	انام	Mil	ΝΊ	NiI	NY
(vi)	Jewellery (give details of weight and value)	101	Gold-87 Silver-sig	NH	NYI	Ni
(vii)	Other assets, such as values of claims / interests	Ū)ι	Mil	N)	Wil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

भी थां का ठाव

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	7.75 Dicimal	NiI	NiI	N;I	NI)
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	NII	WI I	W1	Nil
(iii)	Buildings (Commercial				1	
	and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	141	NiI	NII A LA TAPATANTA A LA CASA	7,1	NìI
(iv)	Houses / Apartments, etc Location(s) - Survey /door	NiI	Nil	Nil	Nij	Ni
	number(s) - Extent (Total measurement)	t t a		1.4.4.6		
	- Current market value					•
(v)	Others (such as interest in property)	Vi)	NiI	Nij	IVI	NI

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI Viduan Mandal	\$5,90,0001-	
	(ii) Loans from financial institutions	Nil	LU1	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N)	NH1	
	(b) dues to departments dealing with supply of water	Nii	H,1	
1.453 1.401 1.57	(c) dues to departments dealing with supply of electricity		Nil	
	(d) dues to departments dealing with telephones	Ni)	W)	
a Diek	(e) dues to departments	Nil	NI	

भी भी छा जेव

	dealing with government transport (including aircraft and helicopters)	NII	Nil
	(f) Other dues, if any	NiI	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil - AZPPAZ335J	Nij
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NiI	NiI
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	N'I

Personal Detail

GPF/CPF/PRAN No.	:-	PTS BLA 1368
Gender	:-	M (M/F)
Date of Birth	:-	0 4 0 7 1 9 8 5 (DD/MM/YYYY
Class/Group		(A/B/C)
Cadre	:-	BLA secretariat service
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Patna
I hereby d knowledge and be		that the above details are true to the best of my

Signature Alizotora

Name of Employee: Auxar peb

Designation: Office Attendent (Force)

Department: Pinhax Vidlan Sabbal Patra -15

Place: Patna

Date: 13 02 / 2014

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.